

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) DIARY NO. 32026/2025

[Arising out of impugned final judgment and order dated 10-03-2025 in WRITC No. 6049/2020 passed by the High Court of Judicature at Allahabad]

SUNIL KUMAR SHARMA & ANR.

PETITIONER(S)

VERSUS

STATE OF U.P & ORS.

RESPONDENT(S)

(IA No. 146193/2025 - EXEMPTION FROM FILING O.T., IA No. 146195/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))]

Date : 23-06-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.V. VISWANATHAN
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
(PARTIAL COURT WORKING DAYS BENCH)

For Petitioner(s) :

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Abhishek Anand, Adv.
Mr. Karan Kohli, Adv.
Ms. Palak Kalra, Adv.
Mr. Amit Bhandari, Adv.
Ms. Pallavi Pratap, AOR

For Respondent(s) : Mr. Amar Gupta, Adv.

Mr. Pranav Tanwar, Adv.
Mr. Divyam Agarwal, AOR

UPON hearing the counsel, the Court made the following
O R D E R

1. Permission to file the Special Leave Petition is granted.
2. Issue notice and tag with SLP(Civil) No. 9497/2025.

(POOJA SHARMA)
COURT MASTER (SH)

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)